

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-340 of 2014 in
DFR No. 1976 of 2014**

Dated: 17th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Karnataka Power Transmission Corporation
Ltd. & Anr. ...Appellant (s)
Center**

Versus

**M/s Global energy Pvt. Ltd. & Anr. ...Respondent(s)
Commission & Anr.**

**Counsel for the Appellant (s) : Mr. Balaji Srinivasan
Ms. Srishti Govil**

Counsel for the Respondent(s) : Hemant Singh for R-1

ORDER

Issue notice. Dasti service is permitted.

Post the matter on **10.11.2014.**

**(Rakesh Nath)
Technical Member
Pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**